NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IA 2159/2021 in C.P.(IB)3025/MB/2019

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.10.2023**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/S RELIANCE COMMUNICATION INFRASTRUCTURE LTD**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2159/2021

1) Mr. Saurabh Khambati, Ld. Counsel for the Applicant and Mr. Ankit Lohia, Ld. Counsel for the Respondent are present.

2) Counsel for the Applicant submits that the Arguing Counsel is held up in the Hon'ble High Court; thus, prays for adjournment in the matter.

3) Stand over to 31.10.2023, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare